

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:7600
ANSWERED ON:15.05.2000
UPGRADATION OF MINOR PORTS
ANANTA NAYAK;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have received any proposal for upgrading of some minor ports in the country particularly in Orissa;
- (b) if so, the details of the proposals received in this regard during the last three years;
- (c) whether the Dhamara and Gopalpur minor ports are included in the proposal;
- (d) if so, the details of the other ports proposed to be upgraded as major ports; and
- (e) the allocation made in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

(DR. DEBENDRA PRADHAN)

(a) No, Sir.

(b) to (e) As per the provisions of Indian Ports Act, 1908, the responsibility for development of minor ports lies entirely with the State Government concerned, which have administrative control on such ports. The funds for the development of minor ports are allocated by the Planning Commission in the Budget Head of respective State Government.